

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI (DEAD) THR. LR.

Respondent(s)

Date : 01-08-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JOYMALYA BAGCHI
[IN CHAMBER]

For Appellant(s) :

Mr. Jayant Mohan, AOR
Ms. Adya Shree Dutta, Adv.

For Respondent(s) :

Mr. Awadhesh Kumar Singh, Adv.
Ms. Asha Upadhyay, Adv.
Mr. Gyanendra Kumar Pandey, Adv.
Mr. V. N. Raghupathy, AOR
Mr. Abhinav Kislay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner prays for and is granted one weeks' time to cure the defects as pointed out by the Registry.

2. After removal of the defects, the Registry shall post the matter before the Hon'ble Bench, as per rules.

(HARPREET KAUR)
SENIOR PERSONAL ASSISTANT
(Additional physical appearance given in the Court.)

(RANJANA SHAILEY)
ASSISTANT REGISTRAR